

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.05.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3647 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Innovative Facility Solutions Pvt. Ltd. Vs. Affordable Infrastructure & Housing Projects Pvt. Ltd.	Shankari Mishra
2.	I.A. No. 3648 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ram Shree Dixit Vs. Logix Infratech Ltd. & Anr.	Akshit Chauhan
3.	I.A. No. 3649 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sunil Mishra Vs. Prawincharan P Dwary (Resolution Professional) & Ors.	Dheeraj Garg
4.	I.A. No. 3711 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Vostok Foods Private Limited Vs. Bank of Maharashtra	Pranay Jain
5.	I.A. No. 3712 of 2026 in Comp. App. (AT) No. ___ of 2026	Hemendra Aran Vs. Aranca Mumbai Private Ltd. & Ors.	Anshuman Singh
6.	I.A. No. 3785 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Officer City- 1 Nitya Homes Apartments Owners Association Vs. Sanyam Goel & Ors.	Rachit Mittal
7.	I.A. No. 3786 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Officer City- 1 Nitya Homes Apartments Owners Association Vs. Sanyam Goel & Ors	Rachit Mittal

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